

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Chief Justice's Secretariat)**

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**O R D E R**

**No. 320      Dated: 25.05.2017**

In the interest of administration, the following transfers and postings of the PA-cum-Senior Scale Stenographers and Junior Scale Stenographers in Subordinate Courts of Kashmir Province are made:

**PA-cum-Senior Scale Stenographers:**

- 1) Shri Arshad Hussain, PA-cum-Senior Scale Stenographer, Principal District & Sessions Court, Leh is transferred and posted as such in the Court of Additional District & Sessions Judge, Srinagar vice Ms. Rubiya Rashid Naqash.
- 2) Ms. Rubiya Rashid Naqash, PA-cum-Senior Scale Stenographer, Additional District & Sessions Court, Srinagar is transferred and posted as such in the Court of Principal District & Sessions Judge, Budgam vice Shri Param Jit Singh.
- 3) Shri Param Jit Singh, PA-cum-Senior Scale Stenographer, Principal District & Sessions Court, Budgam is transferred and posted as such in the Court of 3<sup>rd</sup> Additional District & Sessions Judge, Srinagar vice Ms. Rubina Akhter.
- 4) Ms. Rubina Akhter, PA-cum-Sr. Scale Stenographer, 3<sup>rd</sup> Addl. District & Sessions Court, Srinagar is transferred and posted as such in the Court of Additional District & Sessions Judge, Pulwama vice Shri Kulwant Singh.
- 5) Shri Kulwant Singh, PA-cum-Sr. Scale Stenographer, Additional District & Sessions Court, Pulwama is transferred and posted as such in the Court of Principal District & Sessions Judge, Leh vice Shri Arshad Hussain.

**Junior Scale Stenographers:**

- 6) Shri Abdul Salam Kumar, Junior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Kulgam is transferred and posted as such in the Court of Chief Judicial Magistrate, Kargil vice Shri Aijaz Ahmad Najar.
- 7) Shri Aijaz Ahmad Najar, Junior Scale Stenographer, Chief Judicial Magistrate Court, Kargil is transferred and posted as such in the Court of Principal District & Sessions Judge, Ganderbal vice Shri Hakim Showkat Ali.
- 8) Shri Hakim Showkat Ali, Junior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Ganderbal is transferred and posted as such in the Court of Chief Judicial Magistrate, Leh vice Shri Zahoor Ahmad Gujree.

- 9) Shri Zahoor Ahmad Gujree, Junior Scale Stenographer posted in the Court of Chief Judicial Magistrate, Leh is transferred and posted as such in the Court of Additional District Judge (TADA/POTA), Srinagar vice Ms. Samiya Kosar.
- 10) Shri Shabir Hussain Rizvi, Junior Scale Stenographer, Motor Accidents Claims Tribunal Srinagar is transferred and posted as such in the Court of Chief Judicial Magistrate, Bandipora vice Shri Mushtaq Ahmad Bhat.
- 11) Shri Mushtaq Ahmad Bhat, Junior Scale Stenographer posted in the Court of Chief Judicial Magistrate, Bandipora is transferred and posted as such in the Court of Principal District & Sessions Judge, Bandipora vice Shri Irshad Hussain Bhat.
- 12) Shri Irshad Hussain Bhat, Junior Scale Stenographer, Principal District & Sessions Court, Bandipora is transferred and posted as such in Motor Accidents Claims Tribunal Srinagar vice Shri Shabir Hussain Rizvi.
- 13) Shri Mushtaq Ahmad Khan, Junior Scale Stenographer posted in the Court of 1<sup>st</sup> Additional District & Sessions Judge, Baramulla and Ms. Zamrooda Taban, Junior Scale Stenographer, Additional Anti-corruption Court, Srinagar shall swap their place of postings.
- 14) Ms. Samiya Kosar, Junior Scale Stenographer posted in the Court of Additional District Judge (TADA/POTA), Srinagar is transferred and posted as such in the Court of Additional District & Sessions Judge, Anantnag vice Ms. Maroofa Hamid.
- 15) Ms. Maroofa Hamid, Junior Scale Stenographer, Additional District & Sessions Court, Anantnag is transferred and posted as such in the Court of Principal District & Sessions Judge, Kulgam vice Shri Abdul Salam Kumar.

**Note:**

*All the Presiding Officers shall ensure that transferees are relieved within 10 days from the date of issuance of the Order. Any violation shall indicate lack of control over office and viewed seriously.*

**By order.**

  
(Jawad Ahmad)

**Principal Secretary to  
Hon'ble the Chief Justice**


No. 1426-39 /PSY

Dated: 25-05-2017

Copy to:-

- 1) Registrar General, High Court of J&K, Srinagar.
- 2) Registrar Vigilance, High Court of J&K, Srinagar.  
..... for information.
- 3-12) Principal District & Sessions Judge, Srinagar/ Anantnag/ Bandipora/Baramulla/Budgam/ Ganderbal/ Kargil/Leh/Pulwama/Kulgam for information and necessary action.
- 13-15) Additional District & Sessions Judge, Srinagar/Anantnag/Pulwama.
- 16) 1<sup>st</sup> Additional District & Sessions Judge, Baramulla.

- 17) 3<sup>rd</sup> Additional District & Sessions Judge, Srinagar.
- 18) Additional Judge Anti-corruption Court, Kashmir, Srinagar.
- 19) Additional District Judge (TADA/POTA), Srinagar.
- 20) Presiding Officer, Motor Accidents Claims Tribunal, Srinagar
- 21-23) Sub Judge/CJM, Bandipora/Kargil/Leh.  
..... for information and necessary action.
- 24) Order Book.
- 18) Incharge NIC High Court, Srinagar for uploading in High Court Website.

  
**Principal Secretary to  
Hon'ble the Chief Justice**